

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No.129 of 2011 in
DFR No. 381 of 2011

Dated 27th May, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Sai Chemicals Pvt. Limited ... Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s): Mr. Raunak Jain

ORDER

I.A. No.129 of 2011
(Condone delay Application)

Issue notice to the Respondents returnable on 11.07.2011.

Dasti service is permitted.

Post the matter on **11.07.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS